

Declaration of Assets and Liabilities

Year - 2022-2023

1449
9/2/23
प्रमाण (पृष्ठ - 1)
श्री राजीव रंजन - 1
HARENDRA PRASAD, son/daughter/wife of RAM LAL DISADH, aged 57 years, belonging to BIHAR VIDHAN SABHA, PATNA service and presently working as ASSISTANT give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name- RAHUL KUMAR	Dependant-2 Name- ROHIT KUMAR	Dependant-3 Etc. Name
(i)	Cash	Rs-5,000/-	NIL	Rs-5,000/-	Rs-5,000/-	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	CANARA BANK Rs-5,000/- (SAVING)	NIL	NIL		NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NSC RS-10,000/- AND RS-12,000/-	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	GLAMOUR BIKE	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	GOLD 20 GM SILVER 250 GM	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

श्री राजीव रंजन

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name- RAHUL KUMAR	Dependant-2 Name- ROHIT KUMAR	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	ANCESTOR PROPERTY	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on JANUARY 2023
(a)	(i) Loans from Banks (ii) Loans from financial institutions	SBI, Bihar vidhan sabha, patna RS- 12,00,000/-	10,87,627/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

[Signature]

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO-ATUPP3783A	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1054

Gender :- ☐ M ☐ (M/F)

Date of Birth :-

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 (DD/MM/YYYY)

Class/Group :-

B

 (A/B/C)

Cadre :-

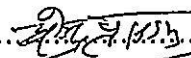
BIHAR VIDHAN SABHA SECRETARIATE PATNA

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

SIWAN

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: HARENDRA PRASAD

Place:-PATNA

Designation: ASSISTANT

Department- Bihar vidhan sabha, Patna.

Date:-

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

